

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/00864/2017**

Wednesday, this the 8<sup>th</sup> day of August, 2018.

**CORAM:**

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Josena P. Jose, 33 years,  
W/o. Binumon Devasia,  
Nursing Officer, Dr. Ram Manohar Lohia Hospital,  
Ministry of Health and Family Welfare,  
New Delhi – 110 001.  
Now residing at Vazhappanadiyil House,  
Thankamony P.O, Idukki Dist., Kerala – 685 609. - Applicant

[By Advocate Mr. John T. Paul represented by Mr. Sreehari)

**Versus**

1. The Union of India, represented by the Secretary,  
Ministry of Health and Family Welfare, Nirman Bhavan,  
Moulana Azad Road, New Delhi – 110 011.
2. The Medical Superintendent, Dr. Ram Manohar Lohia Hospital,  
Baba Kharak Singh Marg, Near Gurudwara Bangla Sahib,  
Connaught Place, New Delhi – 110 001.
3. The Deputy Director (Admin), Dr. Ram Manohar Lohia Hospital,  
Baba Kharak Singh Marg, Near Gurudwara Bangla Sahib,  
Connaught Place, New Delhi – 110 001.
4. The Assistant Administrative Officer (N. Section),  
Dr. Ram Manohar Lohia Hospital,  
Baba Kharak Singh Marg, Near Gurudwara Bangla Sahib,  
Connaught Place, New Delhi – 110 001.
5. The Nursing Superintendent,  
Dr. Ram Manohar Lohia Hospital,  
Baba Kharak Singh Marg, Near Gurudwara Bangla Sahib,  
Connaught Place, New Delhi – 110 001. - Respondents

[By Advocate : Mr. V.A. Shaji, ACGSC]

The application having been heard on 08.08.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral):-**

**Per: Bharat Bhushan, Administrative Member**

It is represented by the learned counsel for the applicant that the prayer made in the O.A has been fully met and grievance of the applicant has been redressed; the O.A can be closed.

2. Accordingly, the O.A is closed. No order as to costs.

(Dated, 8<sup>th</sup> August, 2018.)

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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Applicant's Annexures

Annexure A1 - True copy of the appointment letter of the applicant No. 5-4/2010-RMLH/NS/550 dated 12.01.2012 issued by the 3<sup>rd</sup> respondent.

Annexure A2 - True copy of the Birth Certificate of the newborn child issued by the Thodupuzha Municipality with Registration No. 153/2017 dated 19.01.2017.

Annexure A3 - True copy of the Medical Certificate of Govt. Medical College Hospital, Idukki No. 18808 dated 13.6.2017.

Annexure A4 - True copy of the applicant's application for Child Care Leave dated 17.6.2017.

Annexure A5 - True copy of the discharge summary No. 17/6350 of Holy Family Hospital, Muthalakodam dated 21.8.2017.

Annexure A6 - True copy of the petitioner's application for Child Care Leave dated 21.08.2017.

Annexure A7 - True copy of the Office Memorandum F. No. 5-2336/12/RMLH/NS/9651 dated 05.9.2017 issued by the 4<sup>th</sup> respondent.

Annexure A8 - True copy of the applicant's explanation dated 15.09.2017.

Annexure A9 - True copy of the Office Memorandum F.No. 5-2336/12/RMLH/NS/9473 dated 22.09.2017.

Annexure A10 - True copy of the Discharge Summary of applicant's mother-in-law OP No. 686009 of St. John's Hospital, Kattappana dated 23.09.2017.

Annexure A11 - True copy of the applicant's second explanation dated 29.09.2017.

Annexure A12 - True copy of the Discharge Instructions of applicant's child from S.U.T Hospital, Pattom No. SUT/171019969 dated 18.10.2017.

Annexure A13 - True copy of the judgment dated 13.06.2017 in WP(C) No. 18830/2017 before the Hon'ble Kerala High Court.

Annexure A14 - True copy of the applicant's application for child care leave along with medical certificate dated 13.12.2017.

Annexures of Respondents

Annexure R-1 - True copy of the instruction dated 12.01.2018 from the 3<sup>rd</sup> respondent.

Annexure MA-1 - True copy of the Office Order No. 180/864/2017-RMLH/NS dated 5.7.2018 by the 3<sup>rd</sup> respondent.

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